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ending upon our requirements. The S.T.C. has firm options for 40,000 M.T. to meet any short-fall/additional requirements.

As far as indigenous supply is concerned, the National Newsprint and Paper Mills has undertaken to supply 47,300 tonnes for April, 1974-March 1975. There is a proposal also to expand the production capacity of the Nepa Mills to 75,000 tonnes per annum.

### Short-term measures against recession

769. SHRIMATI SUMITRA G. KULKARNI:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI PRATIBHA SINGH:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government have been considering any short-term measures to combat recession in industry; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) The industrial situation in the country is continuously under watch, and the Government does not feel that the current situation is such that short-term measures are required to combat the so-called recession in industry.

(b) Does not arise.

## Complaints against A.C.C., Jhinkpani

\*770. SHRI DHARAMCHAND JAIN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that there are complaints about supply of under-

weight cement bags from the cement factory of the Associated Cement Company located at Jhinkpani to consumers; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) No. Sir.

(b) Does not arise.

## Pay Scale of Announcers

771. SHRI NABIN CHANDRA BURAGOHAIN: SHRI TODAK BASAR: SHRI KHYOMO LOTHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what are the pay-scales of Announcers in all languages at different stations of the All India Radio in the country, stationwise:
- (b) what are the reasons for giving lower pay scales to the Announcers at the Kohima Station of the A.I.R.; and
- (c) whether there is any difference in the pay and allowances admissible to persons in regular appointment and on contract basis in the grade of Announcers?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) The following fee-scales are prescribed for the Announcers in all languages at different stations of All India Radio:—

- 1. Junior Scale—Rs. 170-10-260-15-335
- 2. Senior Scale—Rs. 210-10-290-15-470
- 3. Selection Grade—Rs. 350-25-500-30-800

- (b) Announcers at Kohima Station of All India Radio are at present in the junior scale and are being given the fee-scale prescribed fox that category.
- (c) There is no difference in the emoluments admissible to regular Announcers and those engaged on casual contract basis, on initial engagement.

fTake over of Engel India Machines and Tools Ltd., and Britannia Engineering Company Ltd.

\*685. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the Central Government have permitted the West Bengal Government to take over Engel India Machines and Tools Limited and Britannia Engineering Company Limited; and
- (b) if so, since when these Compa nies have been lying closed and what are the terms of their take-over?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) and (b). Government of India have informed Government of West Bengal that Government of India would have no objection to Government of West Bengal taking over Engel India Machines & Tools or Trtagarh Units, of Britannia Engineering Company Ltd. provided no financial or managerial responsibility attaches to the Government of India. The former is lying closed since September, 1972 and the latter since October, 1970.

#### Promotion to the Grade of Assistants

- 772. SHRI GANESH LAL MALI: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that a large number of persons who were shown

fTransferred from the 16th Decemb er, 1974.

- as junior in the initial constitution of Grade II as also in Civil Lists of Grade II and Grade I CSCS prepared in 1959 and 1962 on centralised basis, were promoted irrespective of merit to the Grade of Assistants in many Departments earlier than their seniors, simply because they happened to be in those Departments;
- (b) whether It is a fact that those juniors were confirmed in Grade I of CSCS earlier than their seniors even though they never worked in Grade 1 of the CSCS i.e. as UDC;
- (c) whether it is also a fact that they were assigned position in the Third R.T.E. of Assistants by virtue of which they have been made senior and resultantly been promoted to higher grades of Section Officer and onward; and
- (d) in what manner Government propose to rectify these anomalies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) to (d). A statement is laid on the Table of the House.

# Statement

Before 1951/1954 there were no Secretariat Services on Centralized basis. Each Ministry/Department had its own cadre. There was, therefore, no all-Secretariat Seniority list for Clerks or Assistants. The Central Secretariat Service (including the Grade of Assistants and above) and the Central Secretariat Clerical Service were formed on centralized basis in 1951 and 1954 respectively. The general principle adopted for induction at the initial constitution of the Services was that if a person had been promoted or appointed to a particular Grade in any Cadre on a regular basis before the formation of the Ser-